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OA 520/91

(3)

Serial No. of Order	Date of Order	Order with Signature
8	29-9-92	Call on 19.10.92 for fixing a date of hearing. Counter if any, shall be filed in the meantime. <i>km</i> Vice-Chairman,
9	24-9-93	<i>M.H. No. 817/93</i> Mr. R. R. Bhat, learned standing counsel, appearing before me that he has appeared on behalf of the petitioner. Mr. Bhat's name be appearing in the order. Call on 4-5-93 for hearing along with O.A. 519/91. 3rd counter to be filed. <i>km</i> Vice-Chairman
10	27-4-93	Mr. P.C. Mohapatra, learned counsel for the petitioner is present and so also Mr. R.C. Talwar, learned standing counsel. Counsel for both sides agreed that this matter may be taken up for hearing on 4-5-93. I have no objection. Call on 4-5-93 for hearing along with Misc. applications. <i>km</i> Vice-Chairman
11	4-5-93	Call on 28-6-93 for fixing a date of hearing. <i>km</i> Vice-Chairman.
12	28-6-93	Call on 27-9-93 for hearing since Hon'ble Vice-Chairman is on leave today. <i>km</i> Member (A)

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O.A. 5-20/91
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Serial No. of Order	Date of Order	Order with Signature
13	8-7-93	Put up this case tomorrow for hearing as requested by Mr. Pal. km Vice-Chairman Qw/av Member(s)
14	9-7-93	An per order dated 9-7-93 passed in OA 522191. km Vice-Chairman Qw/av Member (A)